

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

UNSTARRED QUESTION NO.1154

TO BE ANSWERD ON THE 11th DECEMBER,2023

‘Upgrade Status of Navratnas’

**1154: Shri Komati Reddy Venkat Reddy:
Shri Manne Srinivas Reddy:**

Will the Minister of Finance be pleased to state: -

- (a) Whether the Department of Public Enterprises (DPE) is considering a proposal to upgrade the status of Rashtriya Chemicals and Fertilizers (RCF), IRCON and others to Navratnas so that this will enable the companies to have more authority in terms of investment, setting up joint ventures, and making other financial decisions;
- (b) If so, the details thereof;
- (c) Whether there is an increase in the number of proposals sent by the administrative ministries to the DPE for upgrading the category of CPSEs as most CPSEs are at a record high in terms of net profit, annual turnover and net worth during the last two concluded financial years and this is the reason behind the increase in the number of proposals and the Government also wants these CPSEs to have more autonomy in their operations and become more market oriented in their functioning;
- (d) If so, the details and the present status thereof, State-wise?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KRISHANRAO KARAD)**

(a) & (b): The proposals for grant of Navratna Status to Rashtriya Chemicals & Fertilizers (RCF) and IRCON were approved by the competent authority on 29.08.2023 and 12.10.2023 respectively.

P.T.O

(c) & (d): The Central Public Sector Enterprises (CPSEs) which are Miniratna-I, Schedule 'A' and have obtained 'excellent' or 'very good' MOU rating in three of the last five years are eligible for granting Navratna status. In order to review the performance of eligible CPSE for granting Navratna status, the said CPSE should have obtained a composite score of 60 or above on six performance indicators namely Net Profit to Net Worth, Manpower Cost to Total Cost of Production or Cost of Services, PBDIT to Capital employed, PBIT to Turnover, Earning Per Share and Inter Sectoral Performance. A State-wise (Registered office) list of 5 CPSEs which have been granted Navratna status in the current year so far is annexed.

**Annexure referred to reply to Part (c) & (d) of the Lok Sabha Unstarred
Question No. 1154**

for reply on 11th December, 2023

Srl. No.	Name of the CPSE & state
1.	Rail Vikas Nigam Limited – Delhi
2.	ONGC Videsh Ltd – Delhi
3.	Rashtriya Chemical & Fertilizers Limited – Maharashtra
4.	IRCON – Delhi
5.	RITES – Delhi